

Criminal cases against MPs.

5864. SHRI SHIVANAND H. KOUJALGI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of criminal cases pending against the Members of Parliament; and

(b) the Party/State to which they belong?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Information is being collected and will be laid on the Table of the House.

Alleged Corruption in Super Bazar

5865. SHRI JAI PRAKASH (HARDOI) :
SHRI JAI PRAKASH AGARWAL :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether some cases pertaining to the alleged corruption and mismanagement in the selection of suppliers for the procurement of items and fixation of prices by the Super Bazar, Delhi have come to the notice of the Government;

(b) if so, the details of such complaints received during each of the last three years, till date;

(c) the action taken or proposed to be taken by the Government in each case; and

(d) the measures taken or proposed to be taken by the Government to check such irregularities?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) and (b) According to the information furnished by the Super Bazar, Delhi during the last three years 11 complaints have come to the notice of the Super Bazar pertaining to corruption/mismanagement in selection of suppliers for procurement of items and fixation of prices by some of the employees of the Super Bazar, Delhi.

(c) The Super Bazar, Delhi has taken the following action with regard to these complaints:

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|---|----|---------|
| (i) Transfer of officials in | -- | 1 case |
| (ii) Goods returned to the supplier/party in | -- | 2 cases |
| (iii) Rate reduced/no escalation in prices allowed for the period of one year | -- | 2 cases |

(iv) Investigation completed and report under preparation -- 3 cases

(v) Report received from CBI and awaiting decision of the disciplinary committee -- 1 case

(vi) Under investigation -- 2 cases

11 cases

(d) Prompt inspection/scrutiny and undertaking surprise checks by Deptt. manager and by the Vigilance Department have already been initiated by the Super Bazar, Delhi.

Alcoholic Drinks

5866. SHRI PARASRAM BHARDWAJ :
SHRI CHHITUBHAI GAMIT :
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether some liquor units have violated licensed capacity norms for production of potable alcohol;

(b) if so, the details thereof;

(c) whether such cases are likely to get away scotfree with the subject being moved from the Centre to the states;

(d) if so, the details thereof;

(e) whether the state Governments have been allowed simply by levying higher excise for the increase in production; and

(f) if so, the reaction of the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (f) Information is being collected and will be laid on the Table of the House.

[Translation]

Research on availability of Herbs

5867. CHAUDHARY RAMCHANDER BENDA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether any survey of forest and hill areas has been conducted by the Government in Madhya Pradesh;

(b) if so, whether any research work has been undertaken in regard to availability of herbs in these areas;

(c) if not, the reasons therefor and whether any efforts have been made by the Central Pharmaceutical and Aromatic Institute to meet the increasing demand of herbs in international market and earn foreign exchange therefrom; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No systematic survey of herbs in the forest areas of Madhya Pradesh has been carried out.

(b) and (c) CSIR's constituent establishment CIMAP has been playing a pivotal role in the overall development and gainful exploitation of medicinal and aromatic plants. The Institute has developed many new varieties and Agro and Processing technologies for these plants. CIMAP's endeavours have resulted in increased production of medicinal and aromatic plants and exports of some of it.

(d) CIMAP has been organising from time to time, training programmes in different parts of Madhya Pradesh for training farmers in cultivation of medicinal and aromatic plants. The Institute has also been demonstrating its related technologies through meets and exhibitions organised in the State. CIMAP has prepared a feasibility report for cultivation of medicinal and aromatic plants for the MP Council of Science and Technology.

[English]

Ban on the entry of Foreigners in Tribal Areas

5868. SHRI TARIQ ANWAR : Will the Minister of WELFARE be pleased to state :

(a) whether there is a ban on the entry of foreigners in the certain tribal areas of the country; and

(b) if so, the details thereof, state-wise?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) Due to reasons like proximity to the international border, law and order situation etc., certain areas in the country have been declared as protected/Restricted under the Foreigners (Protected Area) order 1958 and Foreigners (Restricted Area) Order 1963. No foreign national can enter or stay in these areas without obtaining necessary permit from the competent authority. The areas which have been declared as Protected/Restricted are as follows :

Restricted areas : Andaman & Nicobar Islands and parts of Sikkim.

Protected areas : Whole of Arunachal Pradesh, Nagaland, Manipur and Mizoram and some areas along the International border in Sikkim, Jammu & Kashmir, Himachal Pradesh, Uttar Pradesh and Rajasthan.

Animal Husbandry and Dairying Schemes

5869. SHRI PROMOTHEES MUKHERJEE : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether the country's Animal Husbandry and Dairying has not been organised in a manner to ensure its proper distribution among the masses of its end product;

(b) if so, whether the Government have identified areas for locating the schemes of animal husbandry and dairying in the recent past:

(c) if so, the facts and the details thereof; and

(d) the steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (DR. RAGHUVANS PRASAD SINGH) : (a) to (d) Animal husbandry is state subject and primary responsibility of the Development of the sector in the identified areas and its proper distribution among the masses of its and product lie with the concerned State Governments. However, to supplement the efforts of the State Governments, Department of Animal Husbandry has been implementing various Central Sector/Centrally Sponsored Schemes in all the States.

The thrust of Government Strategies and Policies during Ninth Plan will be focussed on Genetic Upgradation of the Stock for improving their productivity, development of requisite infrastructure, increasing the availability of Feed and Fodder, management of Animal Health care, and making the programmes more beneficial to the people.

In pursuance of the 9th Plan, the Department has sent proposals to the Planning Commission to set up 60,000 artificial insemination centres to extend door steps services to the farmers, formation of 1 Lakh dairy cooperatives, establishment of Animal Resources and Training Centres encouraging corporations and federations for sheep and poultry development, establishment of regulated markets, cattle insurance etc.

A provision of budgetary support of Rs. 170 crores has been made for the development of the sector during 1997-98.

Street Children

5870. SHRI SATYAJITSINH DULIPSINH GAEKWAD : SHRI MADHAVRAO SCINDIA:

Will the Minister of WELFARE be pleased to state:

(a) whether a national workshop on street children to study the key issues and problems facing and appurtenant to these children was held as reported in the "Asian Age", dated December 17, 1996;